Serial No. 04 Supplementary Cause List Through Video Conferencing

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*\*

EMG-WP (Crl) No. 22-A/2020 EMG-CrlM No. 09-A/2020

Ab. Hamid Rather.

...Petitioner(s)

*Through: Mr Imtiyaz Ah. Sofi, Advocate.* 

vs

Union Territory of JK &Ors.

...Respondent(s)

Through: Mr Asif Maqbool, Dy AG with

Ms Syed Iram, Assisting Counsel.

## **CORAM**:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

**ORDER** 

Heard.

Reserved for orders.

Records be submitted during the course of the week.

Registry to provide copy of this order to learned appearing counsel through e-mail services.

(Ali Mohammad Magrey)
Judge.

SRINAGAR; 18.05.2020 "Hamid"